

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14

C.P No. 33/(MAH)/2017
MA No. 379/2017, 479/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: National Gas Agencies
V/s.
Janata Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dhruvi Mehta	Advocate for NCP	

ORDER

MA 379/2017 & 479/2017 in CP No.33/ I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)